

[Translation]

Book Stalls Contract

2087. SHRI MOHAN SINGH (DEORIA): Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have reviewed the contract given to the Wheeler and Company for book-stalls at various Railway Stations;

(b) if so, whether it has been found that the Wheeler and Company violated the terms and conditions of the contract;

(c) if so, the details thereof; and

(d) the action taken against the said Company?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir.

(b) No, Sir.

(c) and (d) Do not arise.

[English]

Sugar Release

2088. SHRI ANKUSHRAO RAOSAHEB TOPE: Will the Minister of FOOD be pleased to state:

(a) whether attention of the Government has been drawn to the newsreports published in a section of press recently in connection with delay in release of sugar imported by STC and MMTC to the Public Distribution System;

(b) if so, the details thereof;

(c) the reasons for such delay; and

(d) the action taken by the Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) to (d) The sugar contracted by State Trading Corporation and Minerals and Metal Trading Corporation for the Public Distribution System started arriving at Indian ports from June, 1994 onwards. The allocation of imported sugar for the Public Distribution System was made from the month of September, 1994 onwards, for which release orders were issued from July, 1994 onwards.

Research Centres for Grapes

2089. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to set up any National level research centre for grapes in Andhra Pradesh and Maharashtra;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(b) The Indian Council of Agricultural Research has decided to establish National Research Centre on Grapes at Manjri farm in Pune District of Maharashtra. The centre will start on transfer of land by the Govt. of Maharashtra to the ICAR.

(c) Does not arise.

Vocational Institutions

2091. SHRI DILEEP BHAI SANGHANI: -
SHRI ANNA JOSHI:
SHRI N.J. RATHVA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of vocational institutional functioning at present in Gujarat and Maharashtra States particularly in tribal areas;

(b) the number of students registered in these institutions;

(c) the amount provided by the Union Government for vocational education in these States during the last three years, year-wise;

(d) whether there is any proposal for setting up of some more vocational education in these State;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Under the Centrally Sponsored Scheme of Vocationalisation of secondary education at +2 level, the number of vocational institutions/schools functioning in the State of Gujarat and Maharashtra in the tribal areas and the number of students in these institutes is as follows:

	No. of institutions	No. of students registered
Gujarat	40	1500
Maharashtra	47	4771

(c) The amount provided for vocational education programme to the States of Gujarat and Maharashtra during the last three years is as follows:

(Rs. in lakhs)

	1991-92	1992-93	1993-94
Government of Gujarat	879.525	1070.736	781.73
Govt. of Maharashtra	1230.25	2195.33	2035.74

(d) to (f), The expansion of the vocational Education Programme is considered on the basis of proposals received from the States/UTs. While the proposal for 1994-95 has been received from the State of Maharashtra, it is awaited from the State of Gujarat.